

Central Administrative Tribunal  
Principal Bench, New Delhi.

R.A.No.249/95 in  
O.A.No.1021/95

New Delhi this the 6th day of December, 1995.

Hon'ble Sh. A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Sh. B.K. Singh, Member(A)

Sh. Surbir Singh,  
S/o Sh. Jhabar Singh,  
R/o Greater Kailash-I,  
New Delhi.

Review Applicant

(through Sh. U. Srivastava, advocate)

versus

1. National Capital Territory of Delhi  
through the Secretary Delhi Admin.,  
Delhi.
2. The Chief Engineer,  
Flood Control and Drainage  
Division No.VI, I.S.B.T.  
Delhi.
3. The Ex-Engineer,  
Flood Control & Drainage Divn.No.VI,  
Govt. of Delhi, Gurmandi,  
Delhi.

Respondents

(through Sh. Deva Chand, departmental representative)

ORDER(ORAL)  
delivered by Hon'ble Sh. A.V. Haridasan, V.C.(J)

The learned counsel for the review  
applicant wants to withdraw this application.  
Accordingly, the R.A. is dismissed as withdrawn.

  
(B.K. Singh)

Member(A)

  
(A.V. Haridasan)

Vice-Chairman(J)

/vv/